

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1279-1281/2011

RAMAKANT MISHRA @ LALU ETC.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for seeking permission to file additional documents)

Date : 11/09/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE R.K. AGRAWALFor Appellant(s) Mr. P.N.Misra, Sr. Adv.
Mr. T. N. Singh, Adv.
Mr. V.K. Singh, Adv.For Respondent(s) Mr. Abhishek Singh, Adv.
Mr. Amit Kumar Singh, Adv.
Mr. Samir Ali Khan, Adv.UPON hearing the counsel the Court made the following
O R D E R

After hearing the parties at length, the Court reserved its orders in these matters.

(SUMAN WADHWA)
AR-cum-PS(SAROJ SAINI)
COURT MASTER